

LOK SABHA
UNSTARRED QUESTION NO. 935
TO BE ANSWERED ON 08 February, 2024

Steps to Reduce Cess on Petrol

935. MS. RAMYA HARIDAS:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has taken any active steps to reduce the cess and surcharge on petrol and diesel across the country and if so, the details thereof; and

(b) whether the Government has increased levies on petrol while no matching increase has been seen in the revenue to States and if so, the details thereof and the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) & (b): Yes Sir. Central Government has reduced Central Excise duty by a total of Rs. 13/litre and Rs. 16/litre on petrol and diesel respectively in two tranches in November 2021 and May 2022. Some state governments also reduced state VAT to provide relief to citizens. The details of basic excise duty and cess on petrol and diesel are given below:

(Rs./Litre)

	Petrol		Diesel	
	As on 01.02.2021	As on 01.02.2024	As on 01.02.2021	As on 01.02.2024
Basic Excise Duty	1.4	1.4	1.8	1.8
Road and Infrastructure Cess (RIC)	18	5	18	2

Source: Petroleum Planning and Analysis Cell (PPAC)

The details of contribution of petroleum sector to exchequer, for the last three years are given below:

(Rs. in Crore)

Particulars	Contribution to Central Exchequer	Contribution to State Exchequer
2020-21	4,55,069	2,17,650
2021-22	4,92,303	2,82,122
2022-23	4,28,067	3,20,651

Source: Petroleum Planning and Analysis Cell (PPAC)